

2. Leasing of foreign fishing vessels for operation in Indian Exclusive Economic Zone. **MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM):** (a) and (b). Yes. Sir. A statement is enclosed

3. Test fishing.

### STATEMENT

4. Centrally sponsored scheme on Motorisation of Traditional Craft.
5. Centrally sponsored scheme "Introduction of Plywood Craft".
6. Scheme for introduction of intermediate credit.
7. Centrally sponsored scheme on Re-imbusement of Central Excise Duty on HSD Oil used by fishing vessel of less than 20 metres length.
8. Assistance for participation in deep sea fishing and processing.
9. Grant in aid towards interest subsidy on loan for acquisition of deep sea fishing vessels.
10. Assistance for diversified fishing.
11. Scheme for Tuna and other fish processing.

The Municipal Corporation of Delhi, Delhi Development authority, New Delhi Municipal Committee and Delhi Cantonment Board have informed that while no general guidelines have been issued for carrying out repairs of the damaged roads of Delhi, circulars have been issued from time to time the repairs of the damaged before, during and after the Monsoons Depending upon the damage caused, a time-bound programme of repairs is undertaken by the M.C.D. etc. The New Delhi Municipal Committee and Delhi Development Authority also ensure that repairs to the damaged portion of the roads are carried out immediately.

In addition, Delhi Administration has issued instructions for road excavation and trenching etc. to be followed by various utility Organisation such as M.C., D.D.A., N.D.M.C. C.P.W.D., M.T.N.L., etc. The Delhi Administration has issued instructions for the Road Maintenance and Inter-utility Code of Conduct. They have also constituted three committees namely, M.C.D. Coordination Committee, N.D.M.C. Coordination Committee and P.W.D. (Delhi Admn.) Coordination Committee for expediting the repairs after according necessary approvals etc.

[Translation]

### Policy on Refugees

### Guidelines for Repair of Roads in Delhi

3576. SHRI JEWAN SHARMA: Will the MINISTER OF URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 4464 on March 25, 1992 regarding guidelines for repair of roads in Delhi and state:

(a) whether the information has since been collected; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE

3577. SHRI CHHEDI PASWAN: Will the MINISTER OF HOME AFFAIRS be pleased to state:

(a) whether any policy has been framed in regard to the refugee who have come from other countries;